NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the Parties appearing in-person at **AURANGABAD BENCH** that on **28th January 2022 :**

The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Vinay Joshi** is allowed before the Court presided over by the **Hon'ble Shri Justice Mangesh S. Patil.**

High Court, Appellate Side,
Bombay.

Date : 27th January 2022

By Order,

(V.R. Kachare)
Registrar (Judl-I)